

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000003/2020	NALCO. VS M/S.AJAY TRANSPORT COMPANY	N.R.ROUT VS	// ()
2	BLAPL/0000386/2020	SATRUGHAN BISWAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /82 /2016 () //
3	BLAPL/0000387/2020	TRINATH PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	KODALA /376 /2019 () //
4	BLAPL/0000388/2020	RAJENDRA BAHAL VS STATE OF ODISHA	P.K.SAMANTARAY VS	TAISARA /56 /2016 () //
5	BLAPL/0000389/2020	MOHAMMAD FARUQUE VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	LAKHANA /66 /2019 () //
6	BLAPL/0000390/2020	JAYARAM SWAIN @ JAI VS STATE OF ODISHA	LOKANATH NAIK VS	JAGATPUR /103 /2019 () //
7	BLAPL/0000391/2020	SAKIL KHAN VS STATE OF ODISHA	JAGANNATH KAMILA VS	INFOCITY PS /238 /2019 () //
8	BLAPL/0000392/2020	DAKTAR KHADIA VS STATE OF ODISHA	B.R.TRIPATHY VS	KATARBAGA /106 /2018 () //
9	BLAPL/0000393/2020	BANU PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KANJIPANI /59 /2019 () //
10	BLAPL/0000394/2020	BIJAY KUMAR UPADHYAYA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /21 /2019 () //
11	BLAPL/0000395/2020	JANARDAN @ DANA@ DIBAKAR SAHOO VS STATE OF ODISHA	A.K.SARANGI VS	SORO /121 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0000396/2020	RANJAN @ DIPTI RANJAN MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHASIPURA /211 /2019 () //
13	BLAPL/0000397/2020	RAMESH SAHU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //
14	BLAPL/0000398/2020	SURENDRA BIRUA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PATNA /117 /2019 () //
15	BLAPL/0000399/2020	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /303 /2019 () //
16	BLAPL/0000400/2020	MATHEW PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /101 /2019 () //
17	BLAPL/0000401/2020	PRAKASH SETHA @ PRAKASH SETH VS STATE OF ODISHA	B.R.MOHANTY VS	TALCHER TOWN /12 /2020 () //
18	BLAPL/0000402/2020	N.SANTOSH KUMAR CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PADWA /85 /2019 () //
19	BLAPL/0000403/2020	DILLIP KUMAR KARNA VS STATE OF ODISHA	B.S.DASPARIDA VS	BAUNISUNI /151 /2019 () //
20	BLAPL/0000404/2020	NILAMADHAB SA VS STATE OF ODISHA	BS.DASPARIDA VS	SONEPUR /108 /2019 () //
21	BLAPL/0000405/2020	NIFISHA BANU @ RINKI VS STATE OF ODISHA	BS.DASPARIDA VS	LAKHANA /66 /2019 () //
22	BLAPL/0000406/2020	GAJENDRA PANDEY VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	JEYPORE SADAR /95 /2019 () //
23	BLAPL/0000407/2020	BHAGIRATHI SAHU SAHU	PRAKASH K.MISHRA	RAMBHA (KHALLIKOTE) /284 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000408/2020	BIKASH BHUYAN @ BIKASH KUMAR BHUYAN	AMRAN KUMAR DWIVEDY	BALASORE SADAR /259 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000409/2020	RAJA UI HAQUE@RAJA @ RAJUL HAQUE	AMULYA RATNA PANDA	JALESWAR /320 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000410/2020	SARITA	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000411/2020	SUBRAT KUMAR ROUT @ SUBRAT ROUT	AMIT KU. NATH	MATHILI /174 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000412/2020	RATIKANTA JENA	KALI PRASANNA MISHRA	KHANTAPADA /281 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000413/2020	PARESH DEKA @ PRESH DEKHA	RAJIB LOCHAN PATTNAIK	BORIGUMMA /99 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000414/2020	RAMA ATAKA	TUKUNI KU.MISHRA	K.SINGHPUR /61 /2014
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000415/2020	ABHIMANYU PRADHAN	H.M.DHAL	KORAPUT TOWN /319 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000416/2020	M.DANDA PATRA	PRASANTA KUMAR NANDA	BERHAMPUR SADAR /194 /2017
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000417/2020	SANATAN SWAIN	SANJIT MISHRA	GOBINDAPUR /67 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000418/2020	MAHESWAR DAS	RANJAN KUMAR NAYAK	CHANDAKA P.S. /132 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

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35	BLAPL/0000419/2020	STATE OF ODISHA SUNIL SADANGI VS	PRASANTA KUMAR NAYAK VS	// PUTASINGH /8 /2018 ()
36	BLAPL/0000420/2020	STATE OF ODISHA BAHAN KHATEI VS	PULAKESH MOHANTY VS	// FATEGARH /178 /2019 ()
37	BLAPL/0000421/2020	STATE OF ODISHA RABINDRA SANTARA VS	MD.G.MADANI VS	// BASUDEVPUR /352 /2019 ()
38	BLAPL/0000422/2020	STATE OF ODISHA RABI PANDA VS	PRASANTA KUMAR NANDA VS	// ORKEL /199 /2019 ()
39	BLAPL/0000423/2020	STATE OF ODISHA PURUSATI ATTAKA VS	TUKUNA KU MISHRA VS	// K.SINGHPUR /61 /2014 ()
40	BLAPL/0000424/2020	STATE OF ODISHA MUKA MADKAMI VS	PRASANTA KUMAR NANDA VS	// PODIA PS /59 /2019 ()
41	BLAPL/0000425/2020	STATE OF ODISHA SWADHIN BARDHAN VS	DIPTIRANJAN BHOKTA VS	// NANDAPUR /79 /2019 ()
42	BLAPL/0000426/2020	STATE OF ODISHA BABU @ SANTOSH SWAIN VS	SAROJ KUMAR DASH VS	// TALCHER TOWN /12 /2020 ()
43	BLAPL/0000427/2020	STATE OF ODISHA KESHAB CHANDRA PANI VS	PRABHAT KUMAR DAS VS	// JAJPUR TOWN /397 /2019 ()
44	BLAPL/0000428/2020	STATE OF ODISHA JAYA PRAKASH YADAV VS	PURNA CHANDRA DAS VS	// JEYPORE SADAR /93 /2019 ()
45	BLAPL/0000429/2020	STATE OF ODISHA MUNA BARIK VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// MADHUPATNA /63 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/01/2020**

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46	BLAPL/0000430/2020	GANGA SAHU VS STATE OF ODISHA	S.S.RAY-2 VS	DHARAKOT PS /157 /2019 () //
47	BLAPL/0000431/2020	DAPINA @ SRIRAM VS STATE OF ODISHA	R.ACHARY VS	JODAPADAR /58 /2018 () //
48	BLAPL/0000432/2020	MAHAPRASAD BEHERA @ BUBUNU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	ASTARANGA /99 /2019 () //
49	BLAPL/0000433/2020	BHAGABAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /104 /2018 () //
50	BLAPL/0000434/2020	RAJA @ RAJESH DHAL @ RAJESH KU. DHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /153 /2016 () //
51	BLAPL/0000435/2020	ABDUL SAJID @ SK.SAJID VS STATE OF ODISHA	ASHOK JENA VS	MARKAT NAGAR /146 /2018 () //
52	BLAPL/0000436/2020	RANJAN JETHI VS STATE OF ODISHA	ASHOK JENA VS	CHAULIAGANJA /426 /2019 () //
53	BLAPL/0000437/2020	BAIDHAR @ BADAL ROUT VS STATE OF ODISHA	PANCHAM PANIGRAHI VS	ANGUL TOWN /802 /2018 () //
54	BLAPL/0000438/2020	BAIDHAR @ BADAL ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NALCO /136 /2018 () //
55	BLAPL/0000439/2020	BAIDHAR @ BADAL ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TALCHER TOWN /347 /2018 () //
56	BLAPL/0000440/2020	JITENDRA DALEI @ PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /164 /2019 () //
57	BLAPL/0000441/2020	JASODA PRADHAN	JAYADEBA BEHERA	RANPUR /214 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000442/2020	SAMEER RANJAN PATRO	ABHAS MOHANTY	KORAPUT TOWN /319 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000443/2020	SAGAR NAYAK	SURYA NARAYAN MISHRA	SATYABADI /196 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000444/2020	HEMANANDA @ BALABHADARA DAS	B.B.ROUTRAY	TALCHER TOWN /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000445/2020	RAJIB LOCHAN SRICHANDAN	JAYADEBA BEHERA	NAYAGARH /193 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000446/2020	GOVINDA CHANDRA NAYAK	RABINDRA NATH PANDA	MOHANA /196 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000447/2020	JAGABANDHU JENA	MD.RIAZ	AGARAPADA /104 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000448/2020	ALOK GOCHHAYAT	KINTARA JENA	INDUASTRIAL,NISA /237 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000449/2020	PROF. PUNJILAL MEHER	MANOJ KUMAR PATI	/25 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0000450/2020	PROF.PUNJILAL MEHER	MANOJ KUMAR PATI	PATNAGARH /35 /2018
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000050/2020	MALAYA KUMAR DAS	SOUMYA MISRA	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000051/2020	DINESH KU.DAS	ADV.	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

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69	CMAPL/0000052/2020	COLECTOR,PURI P.RAJESWARI NARAM VS STATE OF ODISHA	M/S.J.M.PATTANAIAK VS	// // 0 //
70	CMAPL/0000053/2020	SHASHIKANTA MOHANTY VS STATE OF ODISHA	ADV. VS	// 0 //
71	CMAPL/0000054/2020	MANAS RANJAN MOHANTY VS STATE OF ODISHA	ADV. VS	// 0 //
72	CMAPL/0000055/2020	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	ADV. VS	// 0 //
73	CMAPL/0000056/2020	MANOJ KUMAR SUNDARRAY VS STATE OF ODISHA	ADV. VS	// 0 //
74	CMAPL/0000057/2020	MURARI PANIGRAHI VS ORISSA STATE HANDLOOM COOPERATIVE SOCIETY LTD.	ADV. VS	// 0 //
75	CMAPL/0000058/2020	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD. VS BINODINI DASH	ADV. VS	// 0 //
76	CMAPL/0000059/2020	NIRANJAN NAYAK VS LAXMI PRADHAN	ADV. VS	// 0 //
77	CMP/0000043/2020	HAREKRUSHNA MAHASUAR VS RAMA CHANDRA SAHOO	PRINOY MOHANTY VS	// 0 //
78	CMP/0000044/2020	KALANDI JENA VS BAIDHARA JENA	JAYAKRISHNA MOHAPATRA VS	// 0 //
79	CMP/0000045/2020	PURNA CHANDRA SHIAL VS PRAFULLA BHANJA	MAHITOSH SINHA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

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80	CMP/0000046/2020	SAJOUDDIN KHAN VS NAIM KHAN	RAKESH SAHU VS	// 0 //
81	CMP/0000047/2020	BHASKAR CHANDRA BARIK VS NARAYAN BARIK	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
82	CMP/0000048/2020	SULOCHANA SAHOO VS MAMATA MOHANTY	BIBEKANANDA BHUYAN VS	// 0 //
83	CMP/0000049/2020	KAJI NURUL ISLAM VS ARNAPURNA SAHOO	LAXMIDHAR PANGARI VS	// 0 //
84	CONTC/0000171/2020	BIRANCHI NARAYAN BISWAL VS ASWINI KUMAR MISHRA	ADV VS	// 0 //
85	CONTC/0000172/2020	DAMODAR PALAI VS ASWINI KUMAR MISHRA	ADV VS	// 0 //
86	CONTC/0000173/2020	BIJAYA KU.PANDA VS VIR VIKRAM YADAV	PRABIR KUMAR RAY VS	// 0 //
87	CONTC/0000174/2020	ANIT KUMAR DAS VS GANAPAT LAL	ADV VS	// 0 //
88	CONTC/0000175/2020	MAHESWETA CONSTRUCTION PVT.LTD. VS KRISHNA KUMAR	ADV VS	// 0 //
89	CONTC/0000176/2020	BASUDEV CHHATRIA VS SURENDRA KUMAR	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
90	CONTC/0000177/2020	ADIKANDA SAHOO VS ANIL KUMAR SAMAL	ADV VS	// 0 //
91	CONTC/0000178/2020	KALANDI CHARAN BISWAL	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHITRA ARUMUGAM		//
92	CONTC/0000179/2020	RABINARAYAN MAHAPATRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
93	CONTC/0000180/2020	AKSHAYA KUMAR BARAL	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
94	CONTC/0000181/2020	BIBEKANANDA BAL	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
95	CONTC/0000182/2020	PADMANABHA ROUT	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
96	CONTC/0000183/2020	TRILOCHAN BEHERA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
97	CONTC/0000184/2020	ARUN MEHER	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
98	CONTC/0000185/2020	KASHIRAM DANDASENA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
99	CONTC/0000186/2020	MAHESWAR MEHER	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
100	CONTC/0000187/2020	TANKADHAR HARIJAN	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
101	CONTC/0000188/2020	AKSHYA KUMAR BEHERA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
102	CONTC/0000189/2020	LAXMAN KUMAR SABAR	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

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103	CONTC/0000190/2020	CHITRA ARUMUGAM SWARNA PRAVA DEI VS	ADV VS	// // ()
104	CONTC/0000191/2020	CHITRA ARUMUGAM ASHUTOSH MAHAPATRA VS	ADV. VS	// // ()
105	CONTC/0000192/2020	CHITA RANJAN MOHAPATRA MOHAN JENA VS	ADV VS	// // ()
106	CONTC/0000193/2020	KISHORE KUMAR PANDA BOMBAY INTELLIGENCE SECURITY(INDIA) LTD VS	ADV VS	// // ()
107	CONTC/0000194/2020	LT. COLONEL RAJIV NANDA PRASANTA KUMAR JENA VS	ADV VS	// // ()
108	CONTC/0000195/2020	RAKHAL CH.PARIDA GANESWAR NAYAK VS	ADV VS	// // ()
109	CRLA/0000048/2020	BHABANI SANKAR CHAINI RAGHUNATH MALLICK VS	D.P.DAS VS	// // ()/
110	CRLA/0000049/2020	STATE OF ODISHA(VIG.) HIMANSU TRIPATHY VS	SAROJ KUMAR PADHI VS	// // ()
111	CRLA/0000050/2020	STATE OF ODISHA PANKAJ MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// // ()
112	CRLA/0000051/2020	STATE OF ODISHA ASHOK @ DILLIP KUMAR POLLEYI @ POLEI VS	JYOTIRMAYA SAHOO VS	// // ()
113	CRLA/0000052/2020	STATE OF ODISHA MANAGOBINDA @ MANAS KUMAR SINGH VS	TANKADHAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

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114	CRLA/0000053/2020	SAMIR KUMAR SAHU VS STATE OF ODISHA	R.ACHARY VS	BALLIGUDA /19 /2012 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam) GR/0000059/2012
115	CRLA/0000054/2020	ASHOK KUMAR SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	BALLIGUDA /19 /2012 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam) GR/0000059/2012
116	CRLMA/0000015/2020	URDHABA KHORA VS STATE OF ODISHA	V.NARASINGH VS	NANDAPUR /84 /2019 () //
117	CRLMA/0000016/2020	DINESH PRASAD SHA VS STATE OF ODISHA	MANAS CHAND VS	DHANUPALI /410 /2019 () //
118	CRLMA/0000017/2020	DINESH PRASAD SHA VS STATE OF ODISHA	MANAS CHAND VS	DHANUPALI /409 /2019 () //
119	CRLMC/0000126/2020	BASANTI PANDA VS SMRUTI RANJAN PANDA	SAMIR KUMAR MISHRA VS	//0 () //
120	CRLMC/0000127/2020	BASANTI PANDA VS SMRUTI RANJAN PANDA	SAMIR KUMAR MISHRA VS	//0 () //
121	CRLMC/0000128/2020	PRAVAT KUMAR JENA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	DASPALLA /81 /2019 () //
122	CRLMC/0000129/2020	SIBARAM SWAIN VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /73 /2003 () //
123	CRLMC/0000130/2020	SUNIL KU.MODI VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	JAJPUR ROAD /53 /2018 () //
124	CRLMC/0000131/2020	SIBARAM SWAIN VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /74 /2003 () //
125	CRLMC/0000132/2020	PRAFULA KHILLO	PRASANTA KUMAR NANDA	MALKANGIRI /57 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000133/2020	ASEKMAL GARADIA	DIPTI RANJAN BHOKTA	AMBADOLA /10 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000134/2020	SIBARAM SWAIN	ASHOK DAS	PURUSHOTTAMPUR /75 /2003
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000135/2020	GOBINDA ORAM	MR.P.K.MAHARAJ	TAISARA /7 /2015
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000136/2020	PRAVAKAR GURU	P.K.MAHARAJ	RANPUR /119 /2017
		VS	VS	()
		GADADHAR NAYAK		//
130	CRLMC/0000137/2020	TRINATH GOUDA	PRASANTA KUMAR NANDA	MUDULIPODA /21 /2017
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000138/2020	SAMARJIT PANDA	ANIRUDHA DAS	PHIRINGIA /68 /2019
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000139/2020	BHABANI SANKAR SWAIN	RABINDR NATH PRUSTY	MAHILA P.S.(BBSR) /39 /2017
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000140/2020	LAXMI PRIYA ROUT	DIPTI RANJAN BHOKTA	KOREI /106 /2019
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000141/2020	SHANTILATA BARIK	B.R.SWAIN	// /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000142/2020	AMARJIT PANDA	ANIRUDHA DAS	PHIRINGIA /68 /2019
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000143/2020	ALLU PRASAD	B.K.GHADEI	PURIGHAT /76 /2007
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLMC/0000144/2020	STATE OF ODISHA KANHU CH.PARIDA@KANHEI PARIDA@KANHEI PARIDA	S.K.BHARADWAJ VS	// BANAPUR P.S. /162 /2008 ()
138	CRLMP/0000053/2020	STATE OF ODISHA PUSPANJALI BADAPANDA	J.K.KHANDAYATRAY VS	// / /0 ()
139	CRLMP/0000054/2020	STATE OF ODISHA MANORANJAN MANGARAJ	J.K.KHANDAYATRAY VS	// / /0 ()
140	CRLMP/0000055/2020	STATE OF ODISHA NIRANJAN BEHERA	AUROVINDA MOHANTY VS	// / /0 ()
141	CRLMP/0000056/2020	THE COMMISSIONER OF POLICE, BBSR-CTC PARBATI BEHERA	BIJAYA KUMAR RAGADA VS	// / /0 ()
142	CRLMP/0000057/2020	STATE OF ODISHA ANANTA SWAIN	K.C.NAYAK VS	// / /0 ()
143	CRLMP/0000058/2020	IIC, BANKI PARADEEP 4T OWNERS ASSOCIATION	SUBAS CHANDRA DAS VS	// / /0 ()
144	CRLMP/0000059/2020	STATE OF ODISHA MOHAN CHARAN BEHERA	R.N.MOHANTY VS	// / /0 ()
145	CRLREV/0000034/2020	STATE OF ODISHA BASANTA KUMAR SAHU	AMULYA RATNA PANDA VS	// GOCHHAPADA /53 /2018 ()
146	CRLREV/0000035/2020	STATE OF ODISHA NIRAKAR MOHANTY	PRAVASH CH.JENA VS	// SOSO /105 /2018 ()
147	FAO/0000027/2020	STATE OF ODISHA DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD TUKUNA ROUL	B.K.SINGH VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	FAO/0000028/2020	DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LTD. VS SUBASH NAYAK@SUBRAT NAYAK	BRASINGHE VS SUBRAT SATPATHY	// 0 //
149	FAO/0000029/2020	LEGAL MANAGER (CLAIMS),RELIANCE G.I.CO. VS NIRMALA DAS	SUBRAT SATPATHY VS P.TUNI	// 0 //
150	FAO/0000030/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. VS P.TUNI	PRASANTA KUMAR MAHALI VS PRADEEP KUMAR MISHRA	// 0 //
151	MACA/0000023/2020	DIPAK RAUL VS RABI RAUL	PRADEEP KUMAR MISHRA VS S.K.NAYAK(2)	// 0 //
152	RPFAM/0000015/2020	PRABHUDATTA PANDA VS MADHUSMITA PALITA	S.K.NAYAK(2) VS UMAKANTA MISHRA	// 0 //
153	RPFAM/0000016/2020	KUSHADHAR MOHANTA VS BHARATIMANI MOHANTA	UMAKANTA MISHRA VS SAMIR KUMAR MISHRA	// 0 //
154	RSA/0000014/2020	PRABIN KU.ROY MOHAPATRA VS MANOJ KU.ROY MOHAPATRA	SAMIR KUMAR MISHRA VS AMIT PRASAD BOSE	// 0 //
155	RSA/0000015/2020	BISWADEV ROY VS PREM KHEMANI	AMIT PRASAD BOSE VS MAHADEV MISRA	// 0 //
156	RSA/0000016/2020	GOPAL DAS VS MUSA DAS@BRUNDABAN DAS	MAHADEV MISRA VS SUMITRA MOHANTY	// 0 //
157	RSA/0000017/2020	SITIKANTHA BARIK VS ASHOK KU.PATRA	SUMITRA MOHANTY VS D.P.MOHANTY	// 0 //
158	RSA/0000018/2020	NAKULA CH.MOHANTY VS B.D.O.,BALASORE	D.P.MOHANTY VS M/S.G.N.MISHRA	// 0 //
159	RVWPET/0000018/2020	BISWARANJAN DEV GOSWAMY	M/S.G.N.MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	RVWPET/0000019/2020	JAGABANDHU PATTANAYAK SIKSHA TRUST	adv.	//
		VS	VS	()
161	RVWPET/0000020/2020	STATE OF ODISHA M/S EXECUTIVE SECURITY SERVICE PVT LTD	ADITYA MISHRA	//
		VS	VS	()
162	RVWPET/0000021/2020	THE SENIOR DIVISIONAL MANAGER,LIC SOMANATH PADHI	ADV.	//
		VS	VS	()
163	TRPCRL/0000005/2020	STATE ADMINISTRATIVE TRIBUNAL JYOTSHNARANI SAHOO @ SAHU	DIBYAJYOTI SAHOO	BHUBAN /37 /2018
		VS	VS	()
164	TRPCRL/0000006/2020	STATE OF ODISHA LILISMITA MEHER	AMIT PATNAIK	BOLANGIR TOWN /276 /2017
		VS	VS	()
165	TRPCRL/0000007/2020	STATE OF ODISHA PRIYANKA PRIYADARSINI TRIPATHY	U.C.MISHRA	DHAULI PS /1 /2019
		VS	VS	()
166	WA/0000031/2020	BINOD BIHARI SAHOO SURAJMAL SAHA MAHAVIDYALAYA	KISHORE KUMAR MISHRA	//
		VS	VS	()
167	WA/0000032/2020	ASSISTANT PROVIDENT FUND COMMISSIONER, BBSR PRINCIPAL IN CHARGE CUM SECSRETARY, PANCHAYATS MISHRA COLLEGE	ANSHU KUMAR MISHRA	//
		VS	VS	()
168	WA/0000033/2020	STATE OOF ORISSA CRPF and ORS.	BIMBISAR DASH	//
		VS	VS	()
169	WA/0000034/2020	PRAMOD K.DAS JAYDEV PRADHAN	SUSANTA KUMAR MISHRA	//
		VS	VS	()
170	WA/0000035/2020	STATE and ORS. BIJAY LAXMI BUNAKAR GOSTI	SATYABRATA PANDA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WA/0000036/2020	STATE OF ODISHA SANTOSH KU.DAS VS	ADV. VS	// // 0
172	WP(C)/0001381/2020	STATE OF ODISHA SANJEEB KUMAR PATRA VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
173	WP(C)/0001382/2020	STATE OF ODISHA GANESH CHANDRA SAMAL VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0001383/2020	STATE OF ODISHA SANTOSH KUMAR PATTANAYAK VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
175	WP(C)/0001384/2020	STATE OF ODISHA SANTOSH KUMAR BISOI VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
176	WP(C)/0001385/2020	STATE OF ODISHA K.SIMANCHAL DAS VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
177	WP(C)/0001386/2020	STATE OF ODISHA GHENUA SISA VS	M/S.J.K.KHUNTIA VS	// // 0
178	WP(C)/0001387/2020	STATE OF ODISHA SANJAYA KUMAR MALLICK VS	M/S.MANOJ KUMAR PANDA VS	// // 0
179	WP(C)/0001388/2020	STATE OF ODISHA ADI PADAL VS	M/S. J.K.KHUNTIA VS	// // 0
180	WP(C)/0001389/2020	STATE OF ODISHA DAMBARU PRADHANI VS	M/S.J.K.KHUNTIA VS	// // 0
181	WP(C)/0001390/2020	STATE OF ODISHA LOKANATH PANDEY VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :14/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0001391/2020	SANTOSH KUMAR DAS VS STATE OF ODISHA	M/SLINGARAJ DASH VS	// 0 //
183	WP(C)/0001392/2020	THE POST MASTER, BELBARIA VS GIRISH CHANDRA SETHI	M/S.ANUP KUMAR BOSE VS	// 0 //
184	WP(C)/0001393/2020	GANGADHAR ROUTRAY VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
185	WP(C)/0001394/2020	MANORANJAN SENAPATI VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
186	WP(C)/0001395/2020	UNION OF INDIA VS UTTAM CHARAN JENA	M/S.ANUP KUMAR BOSE VS	// 0 //
187	WP(C)/0001396/2020	JAKIR KHAN VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
188	WP(C)/0001397/2020	JATIN PARIDA VS STATE OF ODISHA	M/S.A.S.NANDY VS	// 0 //
189	WP(C)/0001398/2020	INDER LAL SHARMA VS DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR	M/S.GOUTAM KU. ACHARYA VS	// 0 //
190	WP(C)/0001399/2020	UNION OF INDIA VS AMARENDRA NAYAK	M/S.ANUP KUMAR BOSE VS	// 0 //
191	WP(C)/0001400/2020	RAMESH SHARMA VS DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR	M/S.GOUTAM KU.ACHARYA VS	// 0 //
192	WP(C)/0001401/2020	LAXMIDHAR NAYAK VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
193	WP(C)/0001402/2020	YASHBANTA BISWAL	M/S.GIRIJA SANKAR NAYAK	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0001403/2020	CHANDRA DHWAJA MEHER	M/S.BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0001404/2020	SUKANTI SAHU	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0001405/2020	JATIN PARIDA	M/S.A.S.NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0001406/2020	DIVISIONAL MANAGER, CDU	M/S. RADHAMOHAN MOHANTY	//
		VS	VS	0
		GOBARDHAN NAIK		//
198	WP(C)/0001407/2020	PRAMOD KUMAR SARANGI	M/S.PRAFULLA KUMAR KAR	//
		VS	VS	0
		DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL, CTC		//
199	WP(C)/0001408/2020	MAHESWAR SAHOO	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
200	WP(C)/0001409/2020	DR.JAGANNATH TRIPATHY	M/S.U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0001410/2020	RAM SHANKAR RAIGURU	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
202	WP(C)/0001411/2020	SUJATA PANCH	M/S.D.P.MOHANTY	//
		VS	VS	0
		THE CHIEF ADMINISTRATOR		//
203	WP(C)/0001412/2020	SUBASH PRADHAN	M/S.S.K.OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0001413/2020	ROJITA PAL	M/S. PRAVAT RANJAN SUTAR	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0001414/2020	STATE OF ODISHA PRAMOD KUMAR BHADRA VS	M/S.PRAVAT RANJAN SUTAR VS	// // 0
206	WP(C)/0001415/2020	STATE OF ODISHA BAIJAYANTI NAIK VS	M/S.PRADEEP KUMAR MAHAPATRA VS	// // 0
207	WP(C)/0001416/2020	ODISHA ADMINSTATIVE TRIBUNAL ASHOK KUMAR DASH VS	M/S.PRADEEP KUMAR MAHAPATRA VS	// // 0
208	WP(C)/0001417/2020	STATE OF ODISHA PUSPA MISHRA VS	M/S.BRAHMANANDA TRIPATHY VS	// // 0
209	WP(C)/0001418/2020	A.O., ALLAHABAD BANK NRUSINGHA NARAYAN SAMANTRAY VS	M/S.BISWAJIT NAYAK VS	// // 0
210	WP(C)/0001419/2020	AUTHORIZED OFFICER,STATE BANK OF INDIA PRASANTA DEBATA VS	M/S.BIBEKANANDA BHUYAN VS	// // 0
211	WP(C)/0001420/2020	STATE OF ODISHA BANI MOHAPATRA VS	M/S.ANANTA NARAYAN PATTANAYAK VS	// // 0
212	WP(C)/0001421/2020	THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER,BANK OF INDIA DAYAMATI BISI VS	M/S.LAXMI SHARMA VS	// // 0
213	WP(C)/0001422/2020	STATE OF ODISHA GOBARDHAN MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
214	WP(C)/0001423/2020	STATE OF ORISSA BIPIN BIHARI PANDA VS	M/S. ANUPAM DASH VS	// // 0
215	WP(C)/0001424/2020	COLLECTOR,BHADRAK RASIDA BEGUM VS STATE OF ODISHA	M/S.SUKANTA KUMAR MISHRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :14/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0001425/2020	BANASHREE NAYAK VS PRINCIPAL SECRTRY, S AND ME DEPT.	M/S.G.N.MISHRA VS	// 0 //
217	WP(C)/0001426/2020	LALITA KUMAR DASH VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
218	WP(C)/0001427/2020	AMAR JYOTI JENA VS AUTHORIZED OFFICER, SYNDICATE BANK	M/S.BIJAYA KUMAR PARIDA (2) VS	// 0 //
219	WP(C)/0001428/2020	SK.PEERU VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
220	WP(C)/0001429/2020	RAJESH KUMAR TARINI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	WP(C)/0001430/2020	LALITA KUMAR DASH VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
222	WP(C)/0001431/2020	GITANJALI MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
223	WP(C)/0001432/2020	ARUP KUMAR DAS VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
224	WP(C)/0001433/2020	GITANJALI MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
225	WP(C)/0001434/2020	BHIKARI CHARAN SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
226	WP(C)/0001435/2020	DUSMANTA ROUL VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
227	WP(C)/0001436/2020	VINO REGALIA (INDIA) PVT.LTD.	M/S.DAYANANDA MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0001437/2020	BABU DAS	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0001438/2020	SOMANATH NAIK	M/S.KARUNAKAR RATH	//
		VS	VS	0
		THE COMPETENET AUTHORITY-CUM-ACQUISITION OFFICER		//
230	WP(C)/0001439/2020	BHAGYADHAR PATRA	M/S.SUDHIR KU.PATRA	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
231	WP(C)/0001440/2020	SAROJINI PRADHAN	M/S.SANKAR PRASAD PANI	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.		//
232	WP(C)/0001441/2020	BIJAYA KUMAR BARAL	M/S.USHA RANI PADHI	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
233	WP(C)/0001442/2020	KARTTICK CHANDRA PRADHAN	M/S.DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0001443/2020	RABI @ RABICHANDRA TRIPATHY	M/S.DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0001444/2020	BHOLESWAR	M/S.SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0001445/2020	MAJETI VENKATA PADMA	M/S.B.PANDA	//
		VS	VS	0
		THE ADDL DM,BBSR		//
237	WP(C)/0001446/2020	TULSIDAS TANDI	M/S.SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0001447/2020	UDAYANATH BEHERA	M/S.P.K.SINGH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0001448/2020	STATE OF ODISHA SUSANTA KUMAR SINGH VS	M/S.BIRAJA PRASANNA SATAPATHY VS	// // 0
240	WP(C)/0001449/2020	STATE OF ODISHA SUMATI @ SUMATEE JENA VS	M/S.BIBHUDANANDA MOHAPATRA VS	// // 0
241	WP(C)/0001450/2020	RITARANI JENA JASOBANTA BEHERA VS	ALOK KUMAR MOHAPATRA VS	// // 0
242	WP(C)/0001451/2020	OAT, CUTTACK BENCH MAHESH KUMAR NAYAK VS	M/S.DINESH KUMAR PANDA VS	// // 0
243	WP(C)/0001452/2020	STATE OF ORISSA ANIL KUMAR SAHOO VS	M/S.DINESH KUMAR PANDA VS	// // 0
244	WP(C)/0001453/2020	STATE OF ORISSA SUBASA CHANDRA SAHU VS	M/S.DINESH KUMAR PANDA VS	// // 0
245	WP(C)/0001454/2020	STATE OF ORISSA SURYABAHADUR ASIT RANJAN CHOUDHURY VS	M/S.DINESH KUMAR PANDA VS	// // 0
246	WP(C)/0001455/2020	STATE OF ORISSA DEEPAK KUMAR DAS MOHAPATRA VS	M/S.DINESH KUMAR PANDA VS	// // 0
247	WP(C)/0001456/2020	STATE OF ORISSA ABAKASH SAHOO VS	M/S.DINESH KUMAR PANDA VS	// // 0
248	WP(C)/0001457/2020	STATE OF ORISSA BRAJA KISHORE SWAIN VS	M/S.DINESH KUMAR PANDA VS	// // 0
249	WP(C)/0001458/2020	STATE OF ORISSA SUDHIR KUMAR DAS VS	M/S.SATYANARAYAN MISHRA VS	// // 0
		STATE OF ORISSA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0001459/2020	BANAMALI MOHANTY VS STATE OF ODISHA	M/S. AUROVINDA MOHANTY VS	// 0 //
251	WP(C)/0001460/2020	UTTAM KUMAR DEBNATH @ UTTAM DEBNATH VS STATE OF ODISHA	M/S. PRAVASH CH.JENA VS	// 0 //
252	WP(C)/0001461/2020	ADIKANDA PRADHAN VS CHAIRMAN, ODISHA GRAMYA BANK	M/S.PRAVASH CH.JENA VS	// 0 //
253	WP(C)/0001462/2020	KAMALA BARIK VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
254	WP(C)/0001463/2020	MAHANANDA MAHALIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
255	WP(C)/0001464/2020	SUSAMA DASH VS STATE OF ODISHA	M/S.T.R.MEHER VS	// 0 //
256	WP(C)/0001465/2020	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
257	WP(C)/0001466/2020	SUSANTA MANGARAJ VS STATE OF ODISHA	M/S.T.R.MEHER VS	// 0 //
258	WP(C)/0001467/2020	BIJAYA MAHARANA VS STATE OF ODISHA	M/S.T.R.MEHER VS	// 0 //
259	WP(C)/0001468/2020	GANESH JEW THAKUR VS STATE OF ODISHA	M/S.ADITYA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0001469/2020	PURIKAR MAHANTA VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
261	WP(C)/0001470/2020	SAROJA KUMAR MALL	M/S.JITENDRA KUMAR DIGAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001471/2020	SANJAY KUMAR KHILLAR	BISWAJIT JENA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001472/2020	N.RAMESH	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0001473/2020	M.BHASKAR PATRA	M/S.BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0001474/2020	INDRAMANI BEHERA	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001475/2020	SUBASH CHANDRA BEHERA	M/S.DAYANIDHI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001476/2020	AMA NAIK	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		D.G. AND I.G. OF POLICE		//
268	WP(C)/0001477/2020	MANOJ KUMAR SETHY	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0001478/2020	BIJAY KUMAR CHOUDHURY	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001479/2020	BALARAM JENA	M/S.SUBRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001480/2020	RASMI RANJAN PATRA	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001481/2020	BAIKUNTHANATH BARIKI	SIDHESWAR MALLIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0001482/2020	STATE OF ODISHA DEBASISA PATTNAYAK VS	SIDHESWAR MALLIK VS	// // 0
274	WP(C)/0001483/2020	STATE OF ODISHA SRIDHAR SAHOO VS	M/S.DR.J.K.LENKA VS	// // 0
275	WP(C)/0001484/2020	STATE OF ODISHA NIRANJAN BEHERA VS	M/S.BISWABIHARI MOHANTY VS	// // 0
276	WP(C)/0001485/2020	STATE OF ODISHA BADRI NARAYAN SAMAL VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
277	WP(C)/0001486/2020	STATE OF ORISSA PRASANNA KUMAR MOHANTY VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
278	WP(C)/0001487/2020	STATE OF ODISHA PADDU GALARY VS	SADASIVA PATRA VS	// // 0
279	WP(C)/0001488/2020	STATE OF ODISHA TRINATH NANDA VS	SADASIVA PATRA VS	// // 0
280	WP(C)/0001489/2020	STATE OF ODISHA BALARAM CHRISTIAN VS	M/S.SADASIVA PATRA VS	// // 0
281	WP(C)/0001490/2020	STATE OF ODISHA BHAGABAN HARIJAN VS	M/S.SADASIVA PATRA VS	// // 0
282	WP(C)/0001491/2020	STATE OF ODISHA DAMBARU KHORA VS	SADASIVA PATRA VS	// // 0
283	WP(C)/0001492/2020	STATE OF ODISHA GAUTAM KUMAR GHOSH VS BOARD OF SECONDARY EDUCATION	M/S. PRAKASH RANJAN BARIK VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0001493/2020	BHASKAR BHUIYAN VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
285	WP(C)/0001494/2020	RAMESH CHANDRA BEURA VS Board Of Secondary Education	M/S. PRAKASH RANJAN BARIK VS	// 0 //
286	WP(C)/0001495/2020	KAILASH CHANDRA PATNAIK VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
287	WP(C)/0001496/2020	ANANDA CHANDRA BEHERA VS Board Of Secondary Education	M/S.PRAKASH RANJAN BARIK VS	// 0 //
288	WP(C)/0001497/2020	BINOD KUMAR DAS VS STATE OF ODISHA	M/S.J.M.PATTANAİK VS	// 0 //
289	WP(C)/0001498/2020	MADAN MOHAN DAS VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
290	WP(C)/0001499/2020	GOBARDHAN BISWAL VS THE REGISTRAR THE ODISHA ADMINISTRATIVE TRIBUNAL	M/S. DEBASIS TRIPATHY VS	// 0 //
291	WP(C)/0001500/2020	SAROJ KUMAR SATPATHY VS THE REGISTRAR, THE ODISHA ADMINISTRATIVE TRIBUNAL	M/S.DEBASIS TRIPATHY VS	// 0 //
292	WP(C)/0001501/2020	BHABANI SANKAR PRASAD SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
293	WP(C)/0001502/2020	AKSHAYA KUMAR KHANDAI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
294	WP(C)/0001503/2020	BIDYAPATI PANDA VS THE REGISTRAR, THE ODISHA ADMINISTRATIVE TRIBUNAL	M/S.DEBASIS TRIPATHY VS	// 0 //
295	WP(C)/0001504/2020	RAGHUNATH SETHI	M/S. DEBASIS TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE REGISTRAR,THE ODISHA ADMINISTRATIVE TRIBUNAL		//
296	WP(C)/0001505/2020	BASUDEV SAHU	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001506/2020	KANHU CHARAN SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001507/2020	HALDHAR DAS	M/S. NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001508/2020	BIJAY KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001509/2020	JALADHAR BEHERA	M/S. NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001510/2020	BIJAYA KUMAR DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001511/2020	SARASWATI GHADEI	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0001512/2020	MANOJ KUMAR TRIPATHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001513/2020	RANGADHAR SETHI	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001514/2020	PRAVANJAN KUMAR UTTARSINGH MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001515/2020	PRAFULLA DAS	M/S.NIRANJAN PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0001516/2020	STATE OF ODISHA PRASANTA KUMAR PAL VS	K.K.SWAIN VS	// // 0
308	WP(C)/0001517/2020	STATE OF ODISHA RAMA CHANDRA PADHI VS	M/S.S.K.MOHANTY VS	// // 0
309	WP(C)/0001518/2020	STATE OF ODISHA DAMBARUDHAR BHOI VS	K.K.SWAIN VS	// // 0
310	WP(C)/0001519/2020	STATE OF ODISHA SOUMYA KANTA JENA VS	M/S.MANOJ KUMAR MOHANTY VS	// // 0
311	WP(C)/0001520/2020	STATE OF ODISHA ARTATRANA JENA VS	M/S.RAMA CHANDRA RAY VS	// // 0
312	WP(C)/0001521/2020	STATE OF ODISHA NRUSINGH PRASAD SUNDARAY VS	M/S.SANJAY KUMAR SAMANTARAY VS	// // 0
313	WP(C)/0001522/2020	STATE OF ODISHA KRUSHNA CHANDRA PRATIHARI VS	M/S.UMESH CHANDRA PATTNAIK VS	// // 0
314	WP(C)/0001523/2020	STATE OF ODISHA MANJUBALA PRADHAN VS	M/S.B.S.DASPARIDA VS	// // 0
315	WP(C)/0001524/2020	STATE OF ODISHA BIRANCHI PADHAN VS	M/S.A.K.BEHERA VS	// // 0
316	WP(C)/0001525/2020	MAHANADI COALFIELDS LTD. KAUSALYA DAS VS	M/S.BUDHADEV ROURAY VS	// // 0
317	WP(C)/0001526/2020	STATE OF ODISHA DEBIKA MISHRA VS REGISTRAR, OSAT CUTTACK	SANJIB SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :14/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0001527/2020	ANANDA CHANDRA MALLICK VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
319	WP(C)/0001528/2020	HANUMANTA MAJHI VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
320	WP(C)/0001529/2020	DEBANANDA SAHOO VS STATE OF ODISHA	M/S.BUDHADEV ROUTRAY VS	// 0 //
321	WP(C)/0001530/2020	DHARMA RANJAN PATI VS STATE OF ODISHA	M/S.ABHIRAM SWAIN VS	// 0 //
322	WP(C)/0001531/2020	DEBESH MOHAPATRA VS STATE OF ODISHA	M/S.L.P.DWIVEDY VS	// 0 //
323	WP(C)/0001532/2020	PARAMESWAR JENA VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
324	WP(C)/0001533/2020	RANJIT KUMAR DAS VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
325	WP(C)/0001534/2020	DAMAYANTI ACHARYA VS TAHASILDAR BISRA TAHASIL OFFICE	M/S.AJAYA KR.PRADHAN VS	// 0 //
326	WP(C)/0001535/2020	PRADEEP KUMAR SAMAL VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
327	WP(C)/0001536/2020	NIRANJAN MANDAL VS UNION OF INDIA	M/S.SUBASH CHANDRA PANI VS	// 0 //
328	WP(C)/0001537/2020	LOKANATH MOHANTA VS DEPUTY REGISTRAR,ODISHA ADMINISTRATIVE TRIBUNAL	M/S.ANIL KUMAR BEHERA VS	// 0 //
329	WP(C)/0001538/2020	HRUDANANDA SAHOO	SUBASH CHANDRA PANI	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0001539/2020	GOLEKHA CHANDRA DHAL	M/S.SANGRAM MISHRA	//
		VS	VS	0
		THE GENERAL MANAGER		//
331	WP(C)/0001540/2020	BISWAJIT BHATTACHERJEE	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0001541/2020	MADAN GOPAL AGARWAL	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0001542/2020	BIRAJA PRASAD PADHI	M/S.S.PATTANAİK	//
		VS	VS	0
		THE CHAIRMAN CENTRAL ELECTRICITY SUPPLY UTILITY		//
334	WP(C)/0001543/2020	PRASANT KUMAR BARIK	M/S.JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001544/2020	BASANTI MOHANTY	M/S.SURYAKANTA DAS MOHAPATRA	//
		VS	VS	0
		THE COLLECTOR, BALASORE		//
336	WP(C)/0001545/2020	RANJITA BEHERA	M/S.SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0001546/2020	KHAGESWAR CHHATOI	M/S.DINESH KUMAR MOHANTY	//
		VS	VS	0
		DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CTC		//
338	WP(C)/0001547/2020	SUNITA SWAIN	M/S.BAIBASWATA PANIGRAHI	//
		VS	VS	0
		STATE ELCTION COMMISSION		//
339	WP(C)/0001548/2020	SUDHIR KUMAR NAHAK	M/S. JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0001549/2020	BIKRAM KUMAR NAHAK	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0001550/2020	STATE OF ODISHA SAILENDRA MUKHI VS	M/S.DEEPALI MAHAPATRA VS	// // ()
342	WP(C)/0001551/2020	STATE OF ORISSA TRILOCHAN KHANDUAL VS	M/S.BANSHIDHAR BAUG,M.R.BAUG,R.R.BAUG,G.R.SAHOO,R.R.JETHI,M/S.BIBHUTI BHUSAN CHOUDHURY,S.S.SATPATHY M/S. PRABHAT KUMAR DASH VS	// // ()
343	WP(C)/0001552/2020	THE STATE OF ODISHA SATYANARAYAN BISI VS	M/S. AMAR KUMAR MOHANTY VS	// // ()
344	WP(C)/0001553/2020	STATE OF ODISHA MUKESH KUMAR PRADHAN VS	M/S.BISIKESAN PRADHAN VS	// // ()
345	WP(C)/0001554/2020	STATE OF ODISHA SUKANTI MANJARI SAHU VS	M/S.ANJAN KUMAR BISWAL VS	// // ()
346	WP(C)/0001555/2020	STATE OF ODISHA KOMBI MALIK VS	M/S.SAMIR KUMAR MISHRA VS	// // ()
347	WP(C)/0001556/2020	STATE OF ODISHA HIMANTINI MANJARI SETHI @ HIMANTINI MANSINGH VS BIJAY KUMAR SETHY	M/S.PRADEEP SARATHI DAS VS	// // ()
348	WP(C)/0001557/2020	BANSIDHAR MUDULI VS	M/S. P.K.RAY VS	// // ()
349	WP(C)/0001558/2020	STATE OF ODISHA MAHENDRA KUMAR GHATUARY VS	M/S.PRABHAT KUMAR DASH VS	// // ()
350	WP(C)/0001559/2020	THE AUTHORIZED OFFICER G.KASHI VISWANADHAM VS	M/S.DILLIP KUMAR SAHU VS	// // ()
351	WP(C)/0001560/2020	STATE OF ODISHA SURENDRA SAHOO VS PRAFULLA KUMAR PRADHAN	RANJAN KUMAR ROUT VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0001561/2020	DEBRAJ GAHIR VS STATE OF ODISHA	M/S.P.C.MISHRA VS	// 0 //
353	WP(C)/0001562/2020	BISHNU CHARAN SAHU VS STATE OF ODISHA	M/S.DINESH KUMAR MOHANTY VS	// 0 //
354	WP(C)/0001563/2020	SONALI SWARNA PRAVA TANDI VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
355	WP(C)/0001564/2020	SHIVSANKAR MOHANTY VS THE STATE OF ODISHA	VS	// 0 //
356	WP(C)/0001565/2020	LOKESH KUMAR GUNJAN VS BOARD OF DIRECTORS, ANDHRA BANK	VS	// 0 //
357	WP(C)/0001566/2020	RAMA CHANDRA DAS VS STATE OF ODISHA	M/S.ASMIYA RANJAN MAJHI VS	// 0 //
358	WP(C)/0001567/2020	SUDHANSHU KUMAR VS REGISTRAR, BPUT ODISHA	SAUMENDRA KU. MOHAPATRA VS	// 0 //
359	WP(C)/0001568/2020	SOUMITRA BADAJENA VS STATE OF ODISHA	M/S.P.C.NAYAK VS	// 0 //
360	WP(C)/0001569/2020	SAYAD ABDULLA VS AUTHORIZED OFFICER CUM CHIEF MANAGER	M/S.S.K.MOHANTY VS	// 0 //
361	WP(C)/0001570/2020	PARAKSHITA BARIK VS STATE OF ODISHA	M/S.BIGYAN KUMAR SHARMA VS	// 0 //
362	WP(C)/0001571/2020	KESHAB CHANDRA LENKA VS STATE OF ODISHA	M/S. S.S.CHHUALSINGH VS	// 0 //
363	WP(C)/0001572/2020	KAILASH CHANDRA MOHANTY	SUBHRANSU BHUSAN MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CM, AXIS BANK LTD		//
364	WP(C)/0001573/2020	LAXMIDHAR SETHY	S.K.OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0001574/2020	KANAK KAMINI CHOUDHURY@DEI	ANIMESH MOHANTY	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD		//
366	WP(C)/0001575/2020	AKHILA KUMAR DALAI	M/S.S.S.CHHUALSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0001576/2020	SUDHANSU SEKHAR MOHAPATRA	B.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0001577/2020	ASHOK KUMAR SITHA	M/S.S.K.OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0001578/2020	RAMESH CHANDRA UTTARKABAT	M/S.S.S.CHHUALSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0001579/2020	PURNIMA PRADHAN	M/S.SUSANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0001580/2020	GITANJALI SAHOO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0001581/2020	LAXMIDHAR MALLIK	M/S.S.K.OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0001582/2020	LOKESH KUMAR GUNJAN		//
		VS	VS	0
		BOARD OF DIRECTOR, ANDHRA BANK		//
374	WP(C)/0001583/2020	ANTARYAMI NAIK	M/S.S.K.OJHA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0001584/2020	STATE OF ODISHA KAMAL SAHOO VS	M/S.N.K.SAHU VS	// // 0
376	WP(C)/0001585/2020	STATE OF ODISHA SANGRAM KUMAR PANDIT VS	M/S.SAMIR KUMAR BEHERA VS	// // 0
377	WP(C)/0001586/2020	THE STATE OF ODISHA DHANESWAR SETHY VS	M/S.RANJIT MOHANTY VS	// // 0
378	WP(C)/0001587/2020	TAHASILDAR MAHAKALAPADA LOKANATH MOHANTA VS	M/S.SAMIR KUMAR BEHERA VS	// // 0
379	WP(C)/0001588/2020	THE STATE OF ODISHA JITENDRA KUMAR PARIDA VS	GOURI MOHAN RATH VS	// // 0
380	WP(C)/0001589/2020	STATE OF ODISHA DIBAKAR NAYAK VS	M/S.RANJIT MOHANTY VS	// // 0
381	WP(C)/0001590/2020	STATE OF ODISHA MADHAB DHABA VS	M/S.N.SAHANI VS	// // 0
382	WP(C)/0001591/2020	STATE OF ODISHA PRASANTA KUMAR SAHU VS	M/S.SAMIR KUMAR BEHERA VS	// // 0
383	WP(C)/0001592/2020	THE STATE OF ODISHA M/S.A.B.INFRA PROJECT PVT LTD VS	TATHAGATA SAHOO VS	// // 0
384	WP(C)/0001593/2020	STATE OF ODISHA BASANTA KUMAR LENKA VS	M/S.SARBESWAR BEHERA VS	// // 0
385	WP(C)/0001594/2020	STATE OF ODISHA JAGANNATH NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0001595/2020	RANJULATA PRADHAN VS STATE OF ODISHA	M/S.RAJIB LOCHAN PATTNAIK VS	// 0 //
387	WP(C)/0001596/2020	JAYANARAYAN NANDA VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0001597/2020	DR.SAYED ASEQUN NABI VS INDIAN OVERSEAS BANK	DAYANANDA MOHAPATRA VS	// 0 //
389	WP(C)/0001598/2020	BIBHUTI RANJAN TRIPATHY VS THE REGISTRAR ODISHA STATE COUNCIL OF AYURVEDIC MEDICINES	M/S.BANAMALI SAHOO-1 VS	// 0 //
390	WP(C)/0001599/2020	SEKH SARAFAT KHAN VS THE REGISTRAR ODISHA STATE COUNCIL OF AYURVEDIC MEDICINES	M/S.BANAMALI SAHOO-1 VS	// 0 //
391	WP(C)/0001600/2020	PRAFULLA MOHARANA VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0001601/2020	RITESH JAISWAL VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
393	WP(C)/0001602/2020	SAYINI PRASANTA RAO VS THE REGISTRAR ODISHA STATE COUNCIL OF AYURVEDIC MEDICINES	M/S.BANAMALI SAHOO-1 VS	// 0 //
394	WP(C)/0001603/2020	BAMADEV SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
395	WP(C)/0001604/2020	M/S.B.D. COMPANY PROPRIETORSHIP FIRM VS INDIAN OIL CORPORATION LTD.	M/S.PRAFULLA KUMAR SAHOO VS	// 0 //
396	WP(C)/0001605/2020	SUKANTI MOHAPATRA VS STATE OF ODISHA	M/S. ULLASH CH.MOHANTY VS	// 0 //
397	WP(C)/0001606/2020	PRASANNA KUMAR NAYAK	M/S.BIBEKANANDA BHUYAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0001607/2020	CHINMAYA DAS	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0001608/2020	GMR KAMLANGA ENERGY LTD.	M/S. A.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0001609/2020	CHINMAYA KUMAR RATH	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
401	WP(C)/0001610/2020	PRADEEPTA KUMAR BISWAL	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0001611/2020	RAJ KUMAR AGARWAL	M/S.AJIT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0001612/2020	GADADHAR RAYTSINGH	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
404	WP(C)/0001613/2020	SARBESWAR MUDULI	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
405	WP(C)/0001614/2020	BIJAY KUMAR RANA	M/S.SRIKAR KUMAR RATH	//
		VS	VS	0
		UNION OF INDIA		//
406	WP(C)/0001615/2020	HARI SHANKAR JENA	M/S.SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0001616/2020	SHIBANARAYAN MISHRA	M/S.SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0001617/2020	KANIKA BAR ASSOCIATION	M/S.BRNDABAN ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0001618/2020	STATE OF ODISHA SUNIL KRUSHNA DAS VS	M/S.SUMANTA KUMAR NAYAK VS	// // 0
410	WP(C)/0001619/2020	STATE OF ODISHA PRAVAT KUMAR JENA VS	AKSHAYA KUMAR PANDEY VS	// // 0
411	WP(C)/0001620/2020	STATE OF ODISHA PREETI SNIGDHA AGASTI VS	M/S.SAMIR KUMAR MISHRA VS	// // 0
412	WP(C)/0001621/2020	STATE OF ODISHA DAITARI HATI VS	M/S.GYANENDRA CHANDRA SWAIN VS	// // 0
413	WP(C)/0001622/2020	UNION OF INDIA SASMITA SAHU VS	M/S.AMIT KUMAR NATH VS	// // 0
414	WP(C)/0001623/2020	JITENDRA KUMAR SAHOO PRASANTA KUMAR MISHRA VS	M/S.SAMIR KUMAR MISHRA VS	// // 0
415	WP(C)/0001624/2020	STATE OF ODISHA PURUSOTTAM PRUSTY VS	M/S.SHASHI BHUSAN JENA VS	// // 0
416	WP(C)/0001625/2020	STATE OF ODISHA GANGADHAR MOHANTA VS	M/S. S.D.ROUTRAY VS	// // 0
417	WP(C)/0001626/2020	STATE OF ODISHA SAROJ KUMAR SAHOO VS	SURYA NARAYANN PATNAIK VS	// // 0
418	WP(C)/0001627/2020	UNION OF INDIA TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION OF ODISHA VS	M/S.SAMIR KUMAR MISHRA VS	// // 0
419	WP(C)/0001628/2020	THE CO-OPERATIVE TRIBUNAL, CTC SABITA SENAPATI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0001629/2020	D.MOHAN VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
421	WP(C)/0001630/2020	RAMESH CH. LENKA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
422	WP(C)/0001631/2020	GURU CHARAN PRADHAN VS STATE OF ODISHA	M/S. SUSANTA KUMAR JETTY VS	// 0 //
423	WP(C)/0001632/2020	KUNJ BIHARI MOHANTY VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
424	WP(C)/0001633/2020	ARUNA KUMAR JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
425	WP(C)/0001634/2020	SURYAKANTA DAS VS ODISHA STATE AGRICULTURAL MARKETING BOARD	M/S.BIGYAN KUMAR SHARMA VS	// 0 //
426	WP(C)/0001635/2020	SANJUKTA NATH VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
427	WP(C)/0001636/2020	AMULYA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
428	WP(C)/0001637/2020	BANANI GOSWAMI VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
429	WP(C)/0001638/2020	SURAMA SAHOO VS STATE OF ODISHA	M/S.R.P.DALEI VS	// 0 //
430	WP(C)/0001639/2020	SHANTILATA KAR VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
431	WP(C)/0001640/2020	TAPAN KUMAR PANDA	M/S.R.P.DALAI	//

ORISSA HIGH COURT**FILING REPORT AS ON :14/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
432	WP(C)/0001641/2020	STATE OF ODISHA BASANTA KUMAR MALLICK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
433	WP(C)/0001642/2020	STATE OF ODISHA BIJOY LAKSHMI MISHRA	M/S.R.P.DALAI	//
		VS	VS	0
434	WP(C)/0001643/2020	STATE OF ODISHA BASUDEB MALLICK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
435	WP(C)/0001644/2020	STATE OF ODISHA RAMESH CH. MALLICK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
436	WP(C)/0001645/2020	STATE OF ODISHA BISWADATA JENA	M/S.SAMBIT SAMAL	//
		VS	VS	0
437	WP(C)/0001646/2020	STATE OF ORISSA NIRANJAN SETHI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
438	WP(C)/0001647/2020	STATE OF ODISHA DASARATHI DAS	M/S.LINGARAJ DASH	//
		VS	VS	0
439	WP(C)/0001648/2020	STATE OF ODISHA RAM CHANDRA MALLICK	M/S.AKSHAYA KU.PANDEY	//
		VS	VS	0
440	WP(C)/0001649/2020	STATE OF ODISHA MIRA LENKA	M/S.AKSHAYA KU.PANDEY	//
		VS	VS	0
441	WP(C)/0001650/2020	STATE OF ODISHA AGAR CHAND BAHETY	M/S.DILLIP RAY	//
		VS	VS	0
442	WP(C)/0001651/2020	STATE OF ORISSA SANTANU PARIDA	M/S.AKSHAYA KU.PANDEY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0001652/2020	STATE OF ODISHA RAGHUNATH MAHALI VS	M/S.AKSHAYA KU.PANDEY VS	// // ()
444	WP(C)/0001653/2020	STATE OF ODISHA SOLEKHA MAHALI VS	M/S.AKSHAYA KU.PANDEY VS	// // ()
445	WP(C)/0001654/2020	STATE OF ODISHA NABA KISHORE MALLA VS	M/S.AKSHAYA KU. PANDEY VS	// // ()
446	WP(C)/0001655/2020	STATE OF ODISHA ARAKSHIT ROUT VS	M/S.AKSHAYA KU.PANDEY VS	// // ()
447	WP(C)/0001656/2020	STATE OF ODISHA HEMANT KU.MALLICK VS	M/S.AKSHAYA KU.PANDEY VS	// // ()
448	WP(C)/0001657/2020	STATE OF ODISHA MANDARADHAR SAHOO VS	M/S.AKSHAYA KU.PANDEY VS	// // ()
449	WPCRL/0000005/2020	STATE OF ODISHA HARENDRA PRADHAN VS	J.K.KHUNTIA VS	// // /0 ()
450	WPCRL/0000006/2020	S.P, BALASORE DAYANIDHI JENA VS	SUSHANT KUMAR PRADHAN VS	// // /0 ()
451	WPCRL/0000007/2020	STATE OF ODISHA URMILA SAHOO VS	SUSHANT KUMAR PRADHAN VS	// // /0 ()
452	ABLAPL/0000610/2020	STATE OF ODISHA NAGENDRA JENA VS	SATYA RANJAN MULIA VS	// // /0 MAHANGA /276 /2019
453	ABLAPL/0000611/2020	STATE OF ODISHA PARESH DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// // /0 /0 MAHILA P.S. BUXIBAZAR /124 /2019 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0000612/2020	MAMATA SETHY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /5 /2020 () //
455	ABLAPL/0000613/2020	AJAYA KUMAR MOHANTY VS STATE OF ODISHA	NILAKANTHA DAS VS	OLATPUR /95 /2019 () //
456	ABLAPL/0000614/2020	SASHI BHUSAN MISHRA VS STATE OF ODISHA	GOURISHANKAR PANI VS	S.P.(CID-CRL),CUTTACK /14 /2019 () //
457	ABLAPL/0000615/2020	BIPLABA SWAIN VS STATE OF ODISHA	PARSURAM PANDA VS	MARSHAGHAI /199 /2018 () //
458	ABLAPL/0000616/2020	JAYANTA MALLIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /2 /2020 () //
459	ABLAPL/0000617/2020	BIJAYALAXMI MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //
460	ABLAPL/0000618/2020	SUKUMARA TARIA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /113 /2019 () //
461	ABLAPL/0000619/2020	NILAMADHAB TRIPATHY VS STATE OF ODISHA	SUBASH CH. PRADHAN VS	KHALLIKOTE /297 /2019 () //
462	ABLAPL/0000620/2020	RITA SWAIN VS STATE OF ODISHA(VIG.)	ALOK KUMAR MOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /39 /2019 () //
463	ABLAPL/0000621/2020	SURESH CHANDRA SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	JANKIA P.S. /1 /2020 () //
464	ABLAPL/0000622/2020	GOPINATH MAITY VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /65 /2019 () //
465	ABLAPL/0000623/2020	MUNA MOHANTA @ RAMAKANTA MOHANT	K.K.MOHANTA	BADAMPAHAD /35 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0000624/2020	ABHAYA CHARAN CHHOTARAY @ ABHAY	PARTHA SARATHI DAS	JANKIA P.S. /198 /2019
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0000625/2020	AMIYA KUMAR NAYAK	B.R.SWAIN	NAIKANI-DIHI /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0000626/2020	BABITA RANI SENAPATI	ANIRUDHA DAS	VIGILANCE PS (BERHAMPUR) /59 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
469	ABLAPL/0000627/2020	JAYANTI DAS	B.R.SWAIN	BIRIDI PS /91 /2019
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0000628/2020	RADHESHYAM MOHANTY	RAMDAS ACHARY	MARKAT NAGAR /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0000629/2020	KALU @ BISWARANJAN PRADHAN	MAHADEV TRIPATHY	JATNI P.S. /11 /2019
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0000630/2020	PUSPALATA ROUT	J.K.KHUNTIA	MAHILA P.S. BUXIBAZAR /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0000631/2020	LAXMAN SABAR	MOHENDRA KUMAR MOHAPATRO	JEYPORE VIGILANCE /35 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
474	ABLAPL/0000632/2020	BEBI GOUDA	JYOTIRMAYA SAHOO	KODALA /107 /2019
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0000633/2020	KALANDI BHAL	JAYAKRISHNA MOHAPATRA	BANSADA /300 /2019
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0000634/2020	SISIA BEHERA @ SESIA BEHERA	JYOTIRMAYA SAHOO	KHALLIKOTE /8 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0000635/2020	STATE OF ODISHA OM PRAKASH ROUT RAY VS	J.K.KHUNTIA VS	// MAHILA P.S. BUXIBAZAR /1 /2020 ()
478	ABLAPL/0000636/2020	STATE OF ODISHA PRASANTA MALIK VS	ASHOK KU BEHERA VS	// BARI /265 /2019 ()
479	ABLAPL/0000637/2020	STATE OF ODISHA TIKILI MOHANTY VS	AMULYA RATNA PANDA VS	// JENAPUR /311 /2019 ()
480	ABLAPL/0000638/2020	STATE OF ODISHA RUSI MALIK VS	ASHOK KU. BEHERA VS	// BARI /265 /2019 ()
481	ABLAPL/0000639/2020	STATE OF ODISHA SASHI BEHERA VS	SARBESWAR BEHERA VS	// ADVA /88 /2019 ()
482	ABLAPL/0000640/2020	STATE OF ODISHA BARUNDRA SAHU @ BARENDRA SAHU VS	SABYASACHI MISHRA VS	// CHHENDIPADA /363 /2019 ()
483	ABLAPL/0000641/2020	STATE OF ODISHA PRAKASHA KUMAR RANA @ PRAKASH RANA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /167 /2019 ()
484	ABLAPL/0000642/2020	STATE OF ODISHA LILI ROUT VS	SAMBEET PATTANAYAK VS	// KONARK /130 /2019 ()
485	ABLAPL/0000643/2020	STATE OF ODISHA JITEN KUMAR SAHOO @ JITENDRA KUMAR SAHOO VS	SANJAY KANTA PRADHAN VS	// LALBAG /8 /2020 ()
486	ABLAPL/0000644/2020	STATE OF ODISHA MAGA @ MAGUNI PRADHAN VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /175 /2019 ()
487	ABLAPL/0000645/2020	STATE OF ODISHA MD.ABDUL RAHIM @ MOHAMMAD RAHIM VS	SISIR KUMAR PUROHIT VS	// DHANUPALI /509 /2019 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0000646/2020	PURNA CHANDRA SAHOO VS STATE OF ODISHA	DEBASHISH NANDA VS	JODAPADAR /167 /2019 () //
489	ABLAPL/0000647/2020	JHUNULATA DAS VS STATE OF ODISHA	BINOD MADHAB DUTTA VS	TIHIDI /539 /2019 () //
490	ABLAPL/0000648/2020	PARAMANANDA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /4 /2020 () //
491	ABLAPL/0000649/2020	ROMEO RANJAN PATTNAIK @ ROMIO PATTANAYAK VS STATE OF ODISHA	NIYAK KUMAR RAGADA VS	BADAGODA P.S. /265 /2016 () //
492	ABLAPL/0000650/2020	JAAN @ SK. SARFARAJ VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /189 /2019 () //
493	ABLAPL/0000651/2020	KRUSHNA CHANDRA DALUA VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /17 /2019 () //
494	ABLAPL/0000652/2020	SUSANTA JAYASINGH VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /73 /2019 () //
495	ABLAPL/0000653/2020	BAPI @ AKASH KUMAR SWAIN VS STATE OF ODISHA	SARAT CHANDRA MISHRA VS	RANPUR /12 /2020 () //
496	ABLAPL/0000654/2020	KUNA ROUL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /7 /2020 () //
497	ABLAPL/0000655/2020	KUNA SAHOO @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	DHENKANAL SADAR /406 /2019 () //
498	ABLAPL/0000656/2020	SIPUN KUMAR BARIK @ SIPUNA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHANDAGIRI P.S. /22 /2020 () //
499	ABLAPL/0000657/2020	PRATAP CHANDRA MOHAPATRA	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /294 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0000658/2020	PRASANTA KUMAR PRADHAN @ DEBA PRADHAN	ASHOK KUMAR SWAIN-1	TARASINGI /200 /2019
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0000659/2020	DAKUNA @ BRUNDABAN KHATEI	TARA PRASAD MOHAPATRA	PURI SADAR /303 /2019
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0000660/2020	MILU SWAIN	TARA PRASAD MOHAPATRA	PURI SADAR /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0000661/2020	PANCHU @ PANCHANAN NAIK	L.BHUYAN	KEONJHAR SADAR /393 /2019
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0000662/2020	SRIKANTA KUMAR PRAHARAJ	LALIT MOHAN NANDA	MAHILA P.S. BUXIBAZAR /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0000663/2020	KATHIA JENA @ PRAVAKAR JENA	MD.G.MADANI	BHADRAK RURAL /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0000664/2020	BRAJABANDHU SUBUDHI	SUSANTA KUMAR BARAL	SAHID NAGAR P.S. /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0000665/2020	MD. SHANEWAZ	SANJEEB KUMAR CHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0000666/2020	JAYADEB DASH	SURYA NARAYAN PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
509	ABLAPL/0000667/2020	MOHAN BEHERA	SARBESWAR BEHERA	ADVA /88 /2019
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0000668/2020	SIBA SANKAR MAHAPATRO	JAYDEEP PAL	TANGI /246 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0000669/2020	STATE OF ODISHA RAMAKANTA MALIK @ BABULA VS	P.R.SINGH VS	// SALIPUR /12 /2020 ()
512	ABLAPL/0000670/2020	STATE OF ODISHA PAPUNA NAYAK VS	BISWARANJAN MOHAPATRA VS	// CHANDANPUR /171 /2019 ()
513	ABLAPL/0000671/2020	STATE OF ODISHA KANHA PATRA @ SOMANTH PATRA VS	PRANAYA SWAIN VS	// NAYAGARH /79 /2019 ()
514	ABLAPL/0000672/2020	STATE OF ODISHA SUBRAT KUMAR NAYAK VS	PRADEEP KUMAR PARIDA VS	// CAPITAL P.S. /426 /2019 ()
515	ABLAPL/0000673/2020	STATE OF ODISHA SUSHIL KUMAR SENAPATI VS	ANIRUDHA DAS VS	// VIGILANCE PS (BERHAMPUR) /59 /2018 ()
516	ABLAPL/0000674/2020	STATE OF ODISHA(VIG.) NILAMANI PARIDA @ PARDIA @ BIBASH VS	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /182 /2019 ()
517	ABLAPL/0000675/2020	STATE OF ODISHA BHAGABAN BISWAL VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /265 /2019 ()
518	ABLAPL/0000676/2020	STATE OF ODISHA BABAJI SWAIN VS	S.PADHEE VS	// ERASAMA /216 /2019 ()
519	ABLAPL/0000677/2020	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	R.N.MOHANTY VS	// PIPLI /329 /2019 ()
520	ABLAPL/0000678/2020	STATE OF ODISHA DILLIP KUMAR MAITY VS	BICHITRA NARAYAN SATAPATHY VS	// ERASAMA /214 /2019 ()
521	ABLAPL/0000679/2020	STATE OF ODISHA ASISH KUMAR SAHOO VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// BAIDESWAR /66 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0000680/2020	BHIMA MAJHI VS STATE OF ODISHA	R.N.MAHANTY VS	SUNDARGARH SADAR /34 /2016 () //
523	ABLAPL/0000681/2020	BIJULI MOHANTY @ MAYADHAR MOHANTYAMULYA RATNA PANDA VS STATE OF ODISHA	VS	JENAPUR /311 /2019 () //
524	ABLAPL/0000682/2020	BISWAJIT JENA @ BISU VS STATE OF ODISHA	AJIT KUMAR ROUT VS	BONTH /3 /2020 () //
525	ABLAPL/0000683/2020	BIKRAM NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /69 /2019 () //
526	ABLAPL/0000684/2020	PUPUN JAYSINGH @ PAPU VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	KHANDAGIRI P.S. /6 /2020 () //
527	ABLAPL/0000685/2020	KULAMANI BISWAL VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	MAHILA P.S.(BBSR) /3 /2020 () //
528	ABLAPL/0000686/2020	SUBASH JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /6 /2020 () //
529	ABLAPL/0000687/2020	KALU PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	SEA BEACH /151 /2019 () //
530	ABLAPL/0000688/2020	RAKESH KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KHANDAGIRI P.S. /27 /2020 () //
531	ABLAPL/0000689/2020	SURESH GHOSH VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /2 /2020 () //
532	ABLAPL/0000690/2020	ABINASH HARICHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /22 /2020 () //
533	ABLAPL/0000691/2020	KALU DALABEHERA	JAYADEBA BEHERA	RANPUR /214 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0000692/2020	TRILOCHAN SINGH	B.B.ROUTRAY	TANGARPALI /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0000693/2020	SATNAM SINGH	B.B.ROUTRAY	TANGARPALI /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0000694/2020	SARBESWAR SETHY	MANORANJAN MISHRA	PARADEEP LOCK /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0000695/2020	DHURBA CHARAN SWAIN	JAYADEBA BEHERA	RANPUR /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0000696/2020	TRIPURANI MAHAPATRA @ SATURA	S.K.BHANJADEO	BANAPUR P.S. /26 /2017
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0000697/2020	SUBODH CHANDRA NAYAK	N.SAHANI	BARIPADA TOWN /36 /2015
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0000698/2020	RAJENDRA MUDULI	SATYA NARAYAN MISHRA-4	CHANDABALI /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0000699/2020	HIMADRI PAITAL	ASIT KU JENA	MAHAKALPARA /5 /2019
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0000700/2020	SUBASH BISWAL	SATYA NARAYAN MISHRA-4	BHADRAK RURAL /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0000701/2020	SITARAM MAHALI	JAGANNATH KAMILA	RAIRANGPUR TOWN /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	WPC(OA)/0000341/2016	NAROTTAM RAGAR	M/S.LALATENDU SAMAL	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		PRINCIPAL SECY.TO GOVT.OF ODISHA		//
545	WPC(OA)/0001037/2019	SATYANANDA DASH	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
546	WPC(OA)/0001038/2019	D.MALESWAR PATRA	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
547	WPC(OA)/0001039/2019	BABULAL SAMAL	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
548	WPC(OA)/0001871/2017	SARAT CHANDRA SATAPATHY	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
549	WPC(OAC)/0000944/2017	SAKTI PRASAD BADAJENA	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
550	WPC(OAC)/0001420/2017	RAMA KRISHNA NAYAK	M/S.SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
551	WPC(OAC)/0001944/2016	SUSHANTA KUMAR RANA	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		D.G.AND I.G. OF POLICE,ORISSA		//
552	WPC(OAC)/0004090/2016	AMBIKA PRASAD ROUT	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
553	CONTC(CPC)/0000097/2019	DR.DURGA SANKAR DASH	M/S.N.SARKAR	//
		VS	VS	0
		PRAMOD KUMAR MEHERDA,PRINCIPAL SECY.		//

ORISSA HIGH COURT

MISC CASES FILED on :14/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 SAO/5/2019	DURGA CHARAN NAYAK-MP	M/S.S.K.NAYAK(2)
2	1/2020 WPC(OA)/1871/2017	SARAT CHANDRA SATAPATHY-MP	M/S.JYOTIRMAY GUPTA
3	2/2020 CRP/16/2016	RABINDRANATH LENKA-MP	M/S.L.MISHRA
4	3/2020 ARBA/3/2020	NALCO.-MP	N.R.ROUT
5	3/2020 CRP/16/2016	RABINDRANATH LENKA-MP	M/S.CHITTARANJAN NANDA
6	4/2020 CRP/16/2016	RABINDRANATH LENKA-MP	M/S.CHITTARANJAN NANDA
7	5/2020 JCRLA/12/2019	TANKADHAR GAHIR-MP	MISS.A.K.DEI
8	5/2020 TRPCRL/5/2020	JYOTSHNARANI SAHOO @ SAHU-MP	DIBYAJYOTI SAHOO
9	7/2020 CRLMP/635/2018	BICHITRANANDA MUDULI-MP	M/S.PRAVAKAR BEHERA
10	7/2020 TRPCRL/6/2020	LILISMITA MEHER-MP	AMIT PATNAIK
11	8/2020 TRPCRL/7/2020	PRIYANKA PRIYADARSINI TRIPATHY-MP	U.C.MISHRA
12	10/2020 OJC/5147/2000	KAILASH CH. SAHU-MP	M/S.ASHOK MOHANTY
13	11/2020 OJC/5147/2000	KAILASH CH. SAHU-MP	M/S.ASHOK MOHANTY
14	14/2020 CMAPL/537/2019	ORIENTAL INSURANCE CO.LTD.-MP	ADV.
15	15/2020 CMAPL/58/2020	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. ADD -MP	
16	16/2020 RVWPET/282/2019	PRASANT K.PRADHAN-MP	(M/S.UMAKANTA SAHOO, G.G.MOHANTY)
17	17/2020 RVWPET/20/2020	M/S EXECUTIVE SECURITY SERVICE PVT LTD.,-MP	ADITYA MISHRA
18	22/2020 RPFAM/15/2020	PRABHUDATTA PANDA-MP	S.K.NAYAK(2)
19	23/2020 RPFAM/16/2020	KUSHADHAR MOHANTA-MP	UMAKANTA MISHRA
20	30/2020 BLAPL/7860/2019	GANGADHAR PANDUKA-MP	DURLLABHA RANJAN MISHRA
21	31/2020 BLAPL/9100/2019	PRASANNA @ BIKASH KUMAR MALLIK-MP	DEEPAK KU SAHOO
22	33/2020 BLAPL/449/2020	PROF. PUNJILAL MEHER-MP	MANOJ KUMAR PATI
23	33/2020 WPC(OAC)/899/2019	BIJAY RAM DASH-MP	AMIYA KUMAR MOHANTY(A)
24	34/2020 BLAPL/450/2020	PROF.PUNJILAL MEHER-MP	MANOJ KUMAR PATI
25	34/2020 WPC(OAC)/548/2019	RUDRA PRASAD MOHANTY-MP	M/S.ULLASH CHANDRA MOHANTY
26	35/2020	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO.LTD.-MP	M/S.G.P.DUTTA

27	FAO/872/2019 35/2020 WPC(OAC)/1944/2016	SUSHANTA KUMAR RANA-MP	M/S.MANOJA KUMAR KHUNTIA
28	36/2020 FAO/30/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
29	36/2020 WPC(OAC)/944/2017	SAKTI PRASAD BADAJENA-MP	M/S.MANOJA KUMAR KHUNTIA
30	37/2020 WPC(OAC)/944/2017	SAKTI PRASAD BADAJENA-MP	M/S.MANOJA KUMAR KHUNTIA
31	38/2020 WPC(OAC)/4090/2016	AMBIKA PRASAD ROUT-MP	M/S.SHASHI BHUSAN JENA
32	39/2020 WPC(OAC)/4090/2016	AMBIKA PRASAD ROUT-MP	M/S.SHASHI BHUSAN JENA
33	41/2020 RSA/15/2020	BISWADEV ROY-MP	AMIT PRASAD BOSE
34	41/2020 WA/115/2019	UMAKANTA BHOL-MP	M/S.NIRMAL CH.DAS
35	42/2020 RSA/144/2016	SANKULI RAULA-MP	M/S.BAIBASWATA PANIGRAHI
36	42/2020 WA/31/2020	SURAJMAL SAHA MAHAVIDYALAYA-MP	KISHORE KUMAR MISHRA
37	43/2020 RSA/144/2016	SANKULI RAULA-MP	M/S.BAIBASWATA PANIGRAHI
38	43/2020 WA/32/2020	PRINCIPAL IN CHARGE CUM SECSRETARY, PANCHAYATI	SANKULI RAULA-MP
39	44/2020 RSA/144/2016	SANKULI RAULA-MP	M/S.BAIBASWATA PANIGRAHI
40	44/2020 WA/32/2020	PRINCIPAL IN CHARGE CUM SECSRETARY, PANCHAYATI	SANKULI RAULA-MP
41	45/2020 RSA/186/2019	KRUSHAN MOHANTY-MP	M/S.H.N.MOHAPATRA
42	45/2020 WA/34/2020	JAYDEV PRADHAN-MP	SUSANTA KUMAR MISHRA
43	46/2020 WA/34/2020	JAYDEV PRADHAN-MP	SUSANTA KUMAR MISHRA
44	47/2020 CRLREV/34/2020	BASANTA KUMAR SAHU-MP	AMULYA RATNA PANDA
45	47/2020 WA/35/2020	BIJAY LAXMI BUNAKAR GOSTI-MP	SATYABRATA PANDA
46	48/2020 CRLREV/35/2020	NIRAKAR MOHANTY-MP	PRAVASH CH.JENA
47	49/2020 CMP/43/2020	HAREKRUSHNA MAHASUAR-MP	PRONOY MOHANTY
48	50/2020 CMP/1527/2017	SHIBA PRASAD DAS-MP	M/S.BANSHIDHAR BAUG
49	51/2020 CMP/814/2017	SANTOSH SAHOO-MP	M/S.SUBRATA PANDA
50	52/2020 CMP/1532/2018	BHARAT@BHARAT PAIKARAY-MP	M/S.A.P.BOSE
51	53/2020 CMP/1253/2019	PRAVASINI KAR-MP	M/S.D.P.MOHANTY
52	54/2020 CMP/45/2020	PURNA CHANDRA SHIAL-MP	MAHITOSH SINHA
53	54/2020 MACA/23/2020	DIPAK RAUL-MP	PRADEEP KUMAR MISHRA
54	55/2020 CMP/46/2020	SAJOUDDIN KHAN-MP	RAKESH SAHU
55	55/2020 MACA/972/2018	ORIENTAL INSURANCE CO.LTD.-MP	MS.N.MOHANTY
56	56/2020 CMP/48/2020	SULOCHANA SAHOO-MP	BIBEKANANDA BHUYAN
57	56/2020 MACA/995/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.	M.S.G.P.DUTTA

58	57/2020 CMP/49/2020	KAJI NURUL ISLAM-MP	LAXMIDHAR PANGARI
59	57/2020 MACA/707/2015	ORIENTAL INSURANCE CO.LTD.-MP	M/S.PAMI RATH
60	58/2020 CMP/1496/2019	SARAT MAHABHOI-MP	SIDHESWAR RATH
61	78/2020 CRLMC/126/2020	BASANTI PANDA-MP	SAMIR KUMAR MISHRA
62	79/2020 CRLMC/127/2020	BASANTI PANDA-MP	SAMIR KUMAR MISHRA
63	80/2020 CRLMC/2514/2019	MRUNAL@MRINAL MALLICK-MP	M/S.SIDHARTHA DAS
64	81/2020 CRLMC/128/2020	PRAVAT KUMAR JENA-MP	PRAVAT KUMAR NAYAK
65	82/2020 CRLMC/113/2020	CHITANANDA ROUT-MP	PRATAP CHANDRA ROUT
66	83/2020 CRLMC/133/2020	ASEKMAL GARADIA-MP	DIPTI RANJAN BHOKTA
67	84/2020 CRLMC/135/2020	GOBINDA ORAM-MP	MR.P.K.MAHARAJ
68	85/2020 CRLMC/138/2020	SAMARJIT PANDA-MP	ANIRUDHA DAS
69	86/2020 CRLMC/825/2019	ASHWINI KUMAR DAS @ BAPU-MP	M/S SANTANU KUMAR SARANGI
70	87/2020 CRLMC/139/2020	BHABANI SANKAR SWAIN-MP	RABINDR NATH PRUSTY
71	88/2020 CRLA/48/2020	RAGHUNATH MALLICK-MP	D.P.DAS
72	88/2020 CRLMC/140/2020	LAXMI PRIYA ROUT-MP	DIPTI RANJAN BHOKTA
73	89/2020 CRLA/314/2012	PADAN SAHU-MP	M/S.DEBASNAN DAS
74	89/2020 CRLMC/141/2020	SHANTILATA BARIK-MP	B.R.SWAIN
75	90/2020 CRLMC/142/2020	AMARJIT PANDA-MP	ANIRUDHA DAS
76	91/2020 CRLA/462/2012	BIREN JUNDI-MP	M/S.DEBI PRASAD DHAL
77	91/2020 CRLMC/143/2020	ALLU PRASAD-MP	B.K.GHADEI
78	92/2020 CRLA/49/2020	HIMANSU TRIPATHY-MP	SAROJ KUMAR PADHI
79	93/2020 CRLA/49/2020	HIMANSU TRIPATHY-MP	SAROJ KUMAR PADHI
80	94/2020 CRLA/49/2020	HIMANSU TRIPATHY-MP	SAROJ KUMAR PADHI
81	95/2020 CRLA/50/2020	PANKAJ MAHAPATRA-MP	JYOTIRMAYA SAHOO
82	96/2020 CRLA/50/2020	PANKAJ MAHAPATRA-MP	JYOTIRMAYA SAHOO
83	97/2020 CRLA/50/2020	PANKAJ MAHAPATRA-MP	JYOTIRMAYA SAHOO
84	98/2020 CRLA/53/2020	SAMIR KUMAR SAHU-MP	R.ACHARY
85	99/2020 CRLA/54/2020	ASHOK KUMAR SAHU-MP	RAMDAS ACHARY
86	560/2020 WP(C)/1395/2020	UNION OF INDIA-MP	M/S.ANUP KUMAR BOSE
87	561/2020 WP(C)/1397/2020	JATIN PARIDA-MP	M/S.A.S.NANDY
88	562/2020 WP(C)/1399/2020	UNION OF INDIA-MP	M/S.ANUP KUMAR BOSE
89	563/2020	INDER LAL SHARMA-MP	M/S.GOUTAM KU. ACHARYA

90	WP(C)/1398/2020 564/2020	YASHBANTA BISWAL-MP	M/S.GIRIJA SANKAR NAYAK
91	WP(C)/1402/2020 565/2020	RAMESH SHARMA-MP	M/S.K.M.PATRA
92	WP(C)/1400/2020 566/2020	JATIN PARIDA-MP	M/S.A.S.NANDY
93	WP(C)/1405/2020 568/2020	DR.JAGANNATH TRIPATHY-MP	M/S.U.C.MISHRA
94	WP(C)/1409/2020 569/2020	SUJATA PANCH-MP	M/S.D.P.MOHANTY
95	WP(C)/1411/2020 570/2020	SUBASH PRADHAN-MP	M/S.S.K.OJHA
96	WP(C)/1412/2020 571/2020	NRUSINGHA NARAYAN SAMANTRAY-MP	M/S.BISWAJIT NAYAK
97	WP(C)/1418/2020 572/2020	PRASANTA DEBATA-MP	M/S.BIBEKANANDA BHUYAN
98	WP(C)/1419/2020 573/2020	PUSPA MISHRA-MP	M/S.BRAHMANANDA TRIPATHY
99	WP(C)/1417/2020 574/2020	GOKULANANDA JENA-MP	M/S.PRATAP KUMAR MOHANTY
100	WP(C)/13714/2019 575/2020	BANI MOHAPATRA-MP	M/S.ANANTA NARAYAN PATTANAYAK
101	WP(C)/1420/2020 576/2020	AMRITA SAHU-MP	
102	WP(C)/27972/2019 577/2020	BIPIN BIHARI PANDA-MP	M/S. ANUPAM DASH
103	WP(C)/1423/2020 578/2020	RASIDA BEGUM-MP	M/S.SUKANTA KUMAR MISHRA
104	WP(C)/1424/2020 579/2020	BANASHREE NAYAK-MP	M/S.G.N.MISHRA
105	WP(C)/1425/2020 580/2020	AMAR JYOTI JENA-MP	M/S.BIJAYA KUMAR PARIDA (2)
106	WP(C)/1427/2020 581/2020	BHAGYADHAR PATRA-MP	M/S.SUDHIR KU.PATRA
107	WP(C)/1439/2020 582/2020	KARTTICK CHANDRA PRADHAN-MP	M/S.DEEPALI MAHAPATRA
108	WP(C)/1442/2020 583/2020	RABI @ RABICHANDRA TRIPATHY-MP	M/S.DEEPALI MAHAPATRA
109	WP(C)/1443/2020 585/2020	NALINI PRAVA SETHI-MP	M/S S.K.SAMANTARY
110	WP(C)/19109/2018 586/2020	SUMATI @ SUMATEE JENA-MP	M/S.BIBHUDANANDA MOHAPATRA
111	WP(C)/1449/2020 588/2020	SUDHIR KUMAR DAS-MP	M/S.SATYANARAYAN MISHRA
112	WP(C)/1458/2020 589/2020	SHAKTIMEERA SELF HELP GROUP-MP	M/S.AMITAV DAS
113	WP(C)/830/2020 590/2020	ADIKANDA PRADHAN-MP	M/S.PRAVASH CH.JENA
114	WP(C)/1461/2020 592/2020	PRASANNA KUMAR MISHRA-MP	SIDHESWAR MOHANTY
115	WP(C)/1465/2020 594/2020	GANESH JEW THAKUR-MP	M/S.ADITYA KUMAR MOHAPATRA
116	WP(C)/1468/2020 595/2020	BADRI NARAYAN SAMAL-MP	M/S.PRASANTA KUMAR MISHRA
117	WP(C)/1485/2020 596/2020	JYOSHNA RANI MISHRA-MP	M/S.ASHOK KU MOHAPATRA
118	WP(C)/18352/2019 597/2020	ORISSA ADMINISTRATIVE TRIBUNAL BAR ASSOCIATION	M/S.DHIREN KUMAR PATTANAYAK
119	WP(C)/13789/2019 598/2020	M/S.TECHNO PRECISION-MP	M/S.AMAR K.MOHANTY
120	WP(C)/32133/2011 599/2020	BINOD KUMAR DAS-MP	M/S.J.M.PATTANAIAK
	WP(C)/1497/2020		

121	600/2020 WP(C)/1853/2018	VISHWA MOHAN BEHERA-MP	M/S.KALIPRASANNA MISHRA
122	601/2020 WP(C)/19203/2015	AKSHAYA KUMAR DAS-MP	ABHIRAM SWAIN
123	603/2020 WP(C)/1505/2020	BASUDEV SAHU-MP	AMIYA KUMAR CHHATOI
124	604/2020 WP(C)/10758/2017	BIPINI PRASAD MISHRA-MP	M/S.BIRAJA PRASANNA SATAPATHY
125	605/2020 WP(C)/3978/2017	HARIHAR MOHANTA-MP	M/S.BAIDHAR SAHOO
126	607/2020 WP(C)/1516/2020	PRASANTA KUMAR PAL-MP	K.K.SWAIN
127	608/2020 WP(C)/1519/2020	SOUMYA KANTA JENA-MP	M/S.MANOJ KUMAR MOHANTY
128	609/2020 WP(C)/1521/2020	NRUSINGH PRASAD SUNDARAY-MP	M/S.SANJAY KUMAR SAMANTARAY
129	610/2020 WP(C)/1522/2020	KRUSHNA CHANDRA PRATIHARI-MP	M/S.UMESH CHANDRA PATTNAIK
130	611/2020 WP(C)/1523/2020	MANJUBALA PRADHAN-MP	M/S.B.S.DASPARIDA
131	612/2020 WP(C)/12119/2019	M/S.HOTEL PRANAMINN PVT.LTD.-MP	M/S.PAMI RATH
132	613/2020 WP(C)/12115/2019	M/S. SARADA NIVAS PVT.LTD.-MP	M/S.PAMI RATH
133	615/2020 WP(C)/1529/2020	DEBANANDA SAHOO-MP	M/S.BUDHADEV ROUTRAY
134	616/2020 WP(C)/1531/2020	DEBESH MOHAPATRA-MP	M/S.L.P.DWIVEDY
135	617/2020 WP(C)/1532/2020	PARAMESWAR JENA-MP	M/S.SURYA NARAYAN PATNAIK
136	618/2020 WP(C)/1534/2020	DAMAYANTI ACHARYA-MP	M/S.AJAYA KR.PRADHAN
137	619/2020 WP(C)/29137/2019	ASHOK KUMAR MOHANTY-MP	PRATYUSHA NAIDU
138	620/2020 WP(C)/1545/2020	RANJITA BEHERA-MP	M/S.SASWAT DAS
139	621/2020 WP(C)/1550/2020	SAILENDRA MUKHI-MP	M/S.DEEPALI MAHAPATRA
140	623/2020 WP(C)/1554/2020	SUKANTI MANJARI SAHU-MP	M/S.ANJAN KUMAR BISWAL
141	624/2020 WP(C)/21222/2019	M/S.TRUPTI ENTERPRISES PVT.LTD.-MP	M/S.DAMODAR PATI
142	625/2020 WP(C)/1555/2020	KOMBI MALIK-MP	M/S.SAMIR KUMAR MISHRA
143	626/2020 WP(C)/1406/2020	DIVISIONAL MANAGER, CDU-MP	M/S. RADHAMOHAN MOHANTY
144	627/2020 WP(C)/1560/2020	SURENDRA SAHOO-MP	RANJAN KUMAR ROUT
145	628/2020 WP(C)/1562/2020	BISHNU CHARAN SAHU-MP	M/S.DINESH KUMAR MOHANTY
146	629/2020 WP(C)/1565/2020	LOKESH KUMAR GUNJAN-MP	
147	630/2020 WP(C)/24198/2019	ISWAR CHANDRA PRADHAN-MP	M/S.DHULIRAM PATTANAYAK
148	631/2020 WP(C)/1569/2020	SAYAD ABDULLA-MP	M/S.S.K.MOHANTY
149	632/2020 WP(C)/1571/2020	KESHAB CHANDRA LENKA-MP	M/S. S.S.CHHUALSINGH
150	633/2020 WP(C)/1572/2020	KAILASH CHANDRA MOHANTY-MP	SUBHRANSU BHUSAN MOHANTY
151	634/2020 WP(C)/1573/2020	LAXMIDHAR SETHY-MP	S.K.OJHA
152	635/2020	AKHILA KUMAR DALAI-MP	M/S.S.S.CHHUALSINGH

153	WP(C)/1575/2020 636/2020	KANAK KAMINI CHOUDHURY@DEI-MP	ANIMESH MOHANTY
154	WP(C)/1574/2020 637/2020	ASHOK KUMAR SITHA-MP	M/S.S.K.OJHA
155	WP(C)/1577/2020 638/2020	SUDHANSU SEKHAR MOHAPATRA-MP	B.SAHOO
156	WP(C)/1576/2020 639/2020	RAMESH CHANDRA UTTARKABAT-MP	M/S.S.S.CHHUALSINGH
157	WP(C)/1578/2020 640/2020	PRIYA DARSHAN CHOUHA-MP	M/S.SUVENDU KU.RAY
158	WP(C)/6532/2014 641/2020	LAXMIDHAR MALLIK-MP	M/S.S.K.OJHA
159	WP(C)/1581/2020 642/2020	GITANJALI SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
160	WP(C)/1580/2020 643/2020	ANTARYAMI NAIK-MP	M/S.S.K.OJHA
161	WP(C)/1583/2020 644/2020	M/S.BINU INDUSRTRIES-MP	SMRUTI RANJAN MOHAPATRA
162	WP(C)/165/2020 645/2020	KAMAL SAHOO-MP	M/S.N.K.SAHU
163	WP(C)/1584/2020 646/2020	LOKESH KUMAR GUNJAN-MP	
164	WP(C)/1582/2020 647/2020	SANGRAM KUMAR PANDIT-MP	M/S.SAMIR KUMAR BEHERA
165	WP(C)/1585/2020 648/2020	LOKANATH MOHANTA-MP	M/S.SAMIR KUMAR BEHERA
166	WP(C)/1587/2020 649/2020	JITENDRA KUMAR PARIDA-MP	GOURI MOHAN RATH
167	WP(C)/1588/2020 650/2020	PANCHANAN SUSARI-MP	M/S.SANJEEV UDGATA
168	WP(C)/11373/2016 651/2020	PRASANTA KUMAR SAHU-MP	M/S.SAMIR KUMAR BEHERA
169	WP(C)/1591/2020 652/2020	M/S.A.B.INFRA PROJECT PVT LTD-MP	TATHAGATA SAHOO
170	WP(C)/1592/2020 653/2020	BASANTA KUMAR LENKA-MP	M/S.SARBESWAR BEHERA
171	WP(C)/1593/2020 654/2020	DR.SAYED ASEQUN NABI-MP	DAYANANDA MOHAPATRA
172	WP(C)/1597/2020 655/2020	SUREDRA KU.MOHAPATRA-MP	M/S.BIKRAM SENAPATI
173	WP(C)/16810/2015 656/2020	KARTIKESWAR KHANDAI-MP	M/S.BUDHADEV ROURAY
174	WP(C)/23313/2015 657/2020	GMR KAMLANGA ENERGY LTD.-MP	M/S. A.RATH
175	WP(C)/1608/2020 658/2020	RAJ KUMAR AGARWAL-MP	M/S.AJIT KUMAR PANDA
176	WP(C)/1611/2020 659/2020	BIJAY KUMAR RANA-MP	M/S.SRIKAR KUMAR RATH
177	WP(C)/1614/2020 661/2020	KANIKA BAR ASSOCIATION-MP	M/S.BRNDABAN ROUT
178	WP(C)/1617/2020 662/2020	RANJIT KUMAR GAHAN-MP	M/S.SACHIDANANDA NAYAK
179	WP(C)/25112/2019 663/2020	PRAVAT KUMAR JENA-MP	AKSHAYA KUMAR PANDEY
180	WP(C)/1619/2020 664/2020	TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION OF COCHASHA WTD-MP	OF COCHASHA WTD-MP PATNAIK
181	WP(C)/1627/2020 665/2020	SAROJ KUMAR SAHOO-MP	SURYA NARAYANN PATNAIK
182	WP(C)/1626/2020 666/2020	SABITA SENAPATI-MP	AKSHAYA KUMAR PANDEY
183	WP(C)/1628/2020 667/2020	D.MOHAN-MP	M/S.SHASHI BHUSAN JENA
	WP(C)/1629/2020		

184	668/2020 WP(C)/1630/2020	RAMESH CH. LENKA-MP	AKSHAYA KUMAR PANDEY
185	669/2020 WP(C)/1632/2020	KUNJ BIHARI MOHANTY-MP	M/S.SHASHI BHUSAN JENA
186	670/2020 WP(C)/1633/2020	ARUNA KUMAR JENA-MP	AKSHAYA KUMAR PANDEY
187	671/2020 WP(C)/1634/2020	SURYAKANTA DAS-MP	M/S.BIGYAN KUMAR SHARMA
188	672/2020 WP(C)/1636/2020	AMULYA MALLICK-MP	AKSHAYA KUMAR PANDEY
189	673/2020 WP(C)/1641/2020	BASANTA KUMAR MALLICK-MP	AKSHAYA KUMAR PANDEY
190	674/2020 WP(C)/1643/2020	BASUDEB MALLICK-MP	AKSHAYA KUMAR PANDEY
191	675/2020 WP(C)/1644/2020	RAMESH CH. MALLICK-MP	AKSHAYA KUMAR PANDEY
192	676/2020 WP(C)/1645/2020	BISWADATA JENA-MP	M/S.SAMBIT SAMAL
193	677/2020 WP(C)/1646/2020	NIRANJAN SETHI-MP	AKSHAYA KUMAR PANDEY
194	678/2020 WP(C)/1648/2020	RAM CHANDRA MALLICK-MP	M/S.AKSHAYA KU.PANDEY
195	679/2020 WP(C)/1649/2020	MIRA LENKA-MP	M/S.AKSHAYA KU.PANDEY
196	680/2020 WP(C)/1650/2020	AGAR CHAND BAHETY-MP	M/S.DILLIP RAY
197	681/2020 WP(C)/1651/2020	SANTANU PARIDA-MP	M/S.AKSHAYA KU.PANDEY
198	682/2020 WP(C)/1652/2020	RAGHUNATH MAHALI-MP	M/S.AKSHAYA KU.PANDEY
199	683/2020 WP(C)/1653/2020	SOLEKHA MAHALI-MP	M/S.AKSHAYA KU.PANDEY
200	684/2020 WP(C)/1654/2020	NABA KISHORE MALLA-MP	M/S.AKSHAYA KU. PANDEY
201	685/2020 WP(C)/1655/2020	ARAKSHIT ROUT-MP	M/S.AKSHAYA KU.PANDEY
202	686/2020 WP(C)/1656/2020	HEMANT KU.MALLICK-MP	M/S.AKSHAYA KU.PANDEY
203	687/2020 WP(C)/1657/2020	MANDARADHAR SAHOO-MP	M/S.AKSHAYA KU.PANDEY
204	1/2020 FA/77/1997	M.SIVAJI-MP	
205	2/2020 FA/77/1997	M.SIVAJI-MP	
206	6/2020 TRPCRL/119/2019	MD.IFTEKHAR BAIG-MP	
207	12/2020 OJC/6216/2000	D.M.,N.I.A.CO.LTD.-MP	
208	32/2020 BLAPL/5688/2019	DIPTI RANJAN ROUT@TUNA-MP	
209	90/2020 CRLA/919/2019	SIVA SHANKAR DASH@PINTU DASH-MP	
210	102/2020 ABLAPL/12511/2019	REETA SAHU-MP	
211	103/2020 ABLAPL/13102/2019	BABLU @BABLU MOHANTY@SATYABRATA MOHANTY-MP	
212	104/2020 ABLAPL/11228/2019	BIKASH BAL @SAJA-MP	
213	105/2020 ABLAPL/14797/2019	BHAGABAN SAHU@BUBULI-MP	
214	106/2020 ABLAPL/3500/2018	GAURANGA CH.SAHOO-MP	
215	107/2020	KANDURI MAJHI-MP	

216	ABLAPL/8888/2019 108/2020	GYANARANJAN SINGH@SINU-MP	
217	ABLAPL/4326/2019 109/2020	ASHIS RANJAN PRADHAN @ KANHA-MP	AMLAN SHAKTI PAUL
218	ABLAPL/8094/2019 567/2020	LADI GOURI SHANKAR PRASAD-MP	
219	WP(C)/28876/2019 584/2020	CUTTACK URBAN COOPERATIVE BANK EMPLOYEES UNION	SHANKAR SUNDAR MOHANTY
220	WP(C)/19749/2018 587/2020	PRATAP KUMAR MOHAPATRA-MP	
221	WP(C)/26197/2019 591/2020	MILI NAYAK-MP	
222	WP(C)/21421/2019 593/2020	SK.TALIM ALI-MP	
223	WP(C)/4257/2018 602/2020	GANESH SAMANTARAY-MP	
224	WP(C)/5586/2003 606/2020	SANTOSH KU.JAYASINGH-MP	
225	WP(C)/22877/2019 614/2020	SARAT KU.PAIKARAY-MP	
226	WP(C)/15223/2012 622/2020	SAYED MUKTAR AAHEMAD-MP	
227	WP(C)/12257/2019 660/2020	ANIMA PRUSTY-MP	
	WP(C)/13119/2019		